

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) No, Sir.

(b) In Kanpur, 4 nos. of toll plazas are located *i.e.* Anantram and Barajore (Bara) Toll Plaza (in Etawah-Chakeri Section), Aliyapur Toll Plaza (in Kanpur-Kabrai section) and Badauri Toll Plaza (in Chakeri-Allahabad section). The norms related to toll plazas are followed.

(c) No, Sir.

Road accident data collection project

2810. SHRI A.K. SELVARAJ: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that Government is considering to engage an expert entity for development and implementation of the road accident data collection project;

(b) whether it is also a fact that the fully automated system will enable various agencies like Police, PWDs, NHAI and State Transport Departments to enter details of a road accident from different angles such as investigation, road engineering, vehicle condition and driving license validity to name a few; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) to (c) Yes, Sir. The Ministry is in the process of implementing 'Integrated Road Accident Database Project (IRAD)' which will be applicable across the country. This project is proposed on IT based system for capturing the spot accident data using mobile app and tablets configured for this purpose. This data can then be utilized for various purposes like finding the causes of the accidents and remedial measures to improve the road infrastructure, to record the accidents data for the use of police, health services and other concerned departments.

Development of State roads in Tamil Nadu

2811. DR. R. LAKSHMANAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has received any proposal from State Government of Tamil Nadu for development of State roads of economic importance and inter-State connectivity in Tamil Nadu;

- (b) if so, the details thereof;
- (c) whether Government has released any fund from Central Road Fund (CRF) cess;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) and (b) Yes, Sir. Two proposals for widening from two lane to four lane namely, Pollachi-Palakad (SH- 78A) from km. 2/0 to km. 15/8 and Avinasi-Tirupur-Palladam-Pollachi-Cochin (SH-19) from km. 77/350 to km. 99/600 have been received for development under Inter-State Connectivity Scheme in Tamil Nadu during the year 2018-19.

(c) to (e) During the current Financial Year 2018-19, ₹ 416.88 crore has been released to the State of Tamil Nadu under Central Road Fund (CRF) scheme based on the Utilization Certificate received from the State Government for the approved CRF works as per CRF (State Roads) rules.

Kadapa-Myydukur-Kurnool highway

2812. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that Kadapa-Myydukur-Kurnool of NH-18 in Andhra Pradesh was launched in 2010 and was to be completed by May, 2013;
- (b) if so, the reasons that even after a lapse of five years this 188 kms. stretch of NH-18 has not been completed; and
- (c) by when the stretch is going to be completed and the cost overrun of this project due to delays in its execution?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) to (c) The project for 4-laning of Kadapa-Myydukur-Kurnool of NH-18 in the State of Andhra Pradesh was awarded in year 2009 on BOT (Toll) mode with concession period as 30 years including construction period of 30 months. The construction of the project began in November, 2010. The project could not be completed on time due to delay in land acquisition and financial